

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTICE

Imphal, the 31st March, 2015

No. HCM/B-17/2013-BC/(Pt.1)/ All the voters of the 1st Election of the Bar Council of Manipur, 2015 are requested to bring their respective Identity Card / Identity Proof / Document on the day of Polling i.e. 4th April, 2015 (Saturday) for proper identification of each voter by the polling staff.

Sd/-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN/PM & P)

RETURNING OFFICER

1ST ELECTION OF THE BAR COUNCIL OF MANIPUR

Endt. No.HCM/B-17/2013-BC/(Pt.1)/ 27360 -66 Imphal, the 31st March, 2015

Copy to :-

1. The President / Secretary, All Manipur Bar Association, Imphal.
2. The President / Secretary, High Court Bar Association, Imphal.
3. The President / Secretary, High Court of Manipur Bar Association, Imphal.
4. The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the Official website of this Registry.
5. The Polling Officer-1, 2, 3 and 4 of the 1st Election of the Bar Council of Manipur - for information and necessary action please.
6. Notice Board.
7. The Order Book/Guard File/Concerned File.

for
information



RETURNING OFFICER

1ST ELECTION OF THE BAR COUNCIL OF MANIPUR